

From:

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Mrs. Garima Mishra, District & Additional Sessions Judge, Bokaro.
3. Md. Faheem Kirmani, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
4. Mr. Surya Mani Tripathi, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
5. Mr. Santosh Anand Prasad, Special Judge, POCSO Act, Chaibasa.
6. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
7. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
8. Mr. Satyapal, District & Additional Sessions Judge, Chatra.
9. Mr. Suraj Prakash Thakur, District & Additional Sessions Judge, Chatra.
10. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.
11. Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A.-cum-Spl. Judge, Offences under SC & ST Act, Daltonganj.
12. Ms. Shweta Dhingra, Special Judge, POCSO Act, Daltonganj.
13. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar.
14. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Deoghar.
15. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
16. Mr. Kamlesh Kumar Shukla, Special Judge, POCSO Act, Dhanbad.
17. Mr. Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
18. Mr. Manish, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad.
19. Mr. Durgesh C. Awasthi, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Dhanbad.
20. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
21. Mr. Surendra Nath Mishra, District & Additional Sessions Judge, Dumka.
22. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka.
23. Mr. Dinesh Kumar, Special Judge, POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.
24. Mr. Prabhat Kumar Sharma, District & Additional Sessions Judge, Garhwa.
25. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
26. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Giridih.
27. Mr. Debasis Mohapatra, District & Additional Sessions Judge, Giridih.
28. Mr. Madhuresh Kumar Verma, District & Additional Sessions Judge, Giridih.
29. Mr. Ravi Shankar Mishra, Special Judge, POCSO Act, Giridih.
30. Mr. Sanjiv Kumar Verma, District & Additional Sessions Judge, Giridih.
31. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
32. Mr. Kumar Pawan, Special Judge, POCSO Act, Godda.
33. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
34. Mr. Sanjay Kumar Singh No. III, District & Additional Sessions Judge, Gumla.
35. Mr. Manoj Kumar Sharma, District & Additional Sessions Judge, Gumla.
36. Mr. Prabhakar Singh, District & Additional Sessions Judge, Hazaribagh.
37. Mr. Tarun Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
38. Md. Asif Equebal, Special Judge, POCSO Act, Hazaribagh.
39. Mrs. Kashika M. Prasad, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Hazaribagh.

40. Mr. Abhas Verma, District & Additional Sessions Judge-cum-P.O.,MVACT, Hazaribagh.
41. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Jamshedpur.
42. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
43. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur.
44. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Jamshedpur.
45. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
46. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
47. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
48. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma.
49. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.
50. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
51. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
52. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
53. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./M.L.A., Ranchi.
54. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
55. Mr. Shyam Nandan Tiwari, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
56. Mr. Ramesh Chandra, Additional Principal Judge, Additional Family Court, Ranchi.
57. Mr. Onkar Nath Choudhary, Additional Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi.
58. Mr. Abhimanyu Kumar, Additional Judicial Commissioner, Ranchi.
59. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
60. Mr. Akhilesh Kumar Tiwari, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
61. Mr. Shekhar Kumar, Special Judge, POCSO Act, Sahebganj.
62. Mr. Sanjeev Kumar Singh, Additional Principal Judge, Additional Family Court, Sahebganj (Rajmahal).
63. Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella-Kharsawan.
64. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge, Seraikella-Kharsawan.

Sub.:- Nomination of Judicial Officers for attending two days “**Refresher Training Programme for Civil Laws (R-11)**” scheduled to be held on **22nd & 23rd November, 2025** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid two days **Refresher Training Programme for Civil Laws (R-11)** scheduled to be held on **22nd & 23rd November, 2025** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Vishwa Nath Shukla
Registrar (Administration)

Memo No. 4816 /Apptt.

Dated, Ranchi, the 06/11/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 908/JAJ dated 09.10.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

 06/11/25
Registrar (Administration)